

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 10th November 2016.

No.HCM.II/12/2014-Estt/4368 : Pursuant to the resolution of the State Court Management System Committee held on 19th October 2016 the following Officers are Co-opted as members of the State Court Management System Committee:

1. Shri Albert W. Lanong, Joint Registrar-Cum-OSD
2. Shri Debu Lyngdoh, Deputy Registrar (Infrastructure and Accounts)


REGISTRAR GENERAL

Memo No. HCM.II/12/2014-Esst/4368A Dated, 10th November, 2016.

Copy to :-

1. *The Joint Registrar-cum-Secretary to the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The P.S. to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
3. *The P.S. to Hon'ble Mr. Justice V.P.Vaish, High Court of Meghalaya, Shillong.*
4. *Shri W. Khylllep, Secretary to the Government of Meghalaya, Law Department. Shillong*
5. *Dr.B. P. Todi, Advocate General, Meghalaya, Shillong.*
6. *Shri A. W. Lanong, Joint Registrar-Cum- OSD, High Court of Meghalaya, Shillong.*
7. *Shri T. Dkhar, Senior Technical Director, NIC, Shillong.*
8. *Smti. Yangi, Advocate, Shillong.*
9. *The PA to Registrar General, High Court of Meghalaya, Shillong.*
10. *The System Analyst, High Court of Meghalaya, Shillong for uploading in the Official Web-site.*
11. *Office File.*


REGISTRAR GENERAL